

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16796/2004

(From the judgement and order dated 23/04/2004 in CWP No. 11208/2003 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

RAJ DULARI

Petitioner(s)

VERSUS

STATE OF HARYANA AND ORS.

Respondent(s)

(With office report)

Date: 05/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s)

Ms. Shalu Sharma,Adv.

For Respondent(s)

Mr. Neeraj Kumar Jain, Adv.
Mr. Bharat Singh, Adv.
Mr. Sanjay Singh, Adv.
Mr. Sandeep Chaturvedi, Adv.
Mr. Ugra Shankar Prasad,Adv.

UPON hearing counsel the Court made the following
ORDER

Perused the letter. Adjourned by two weeks.

(PAWAN KUMAR)
COURT MASTER

(ANAND SINGH)
COURT MASTER